GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO.885 ANSWERED ON 12.12.2022

SETTING UP OF KENDRIYA VIDYALAYAS AND NAVODAYA VIDYALAYAS IN MANIPUR

885. SHRI LORHO S. PFOZE:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has planned to set-up more Kendriya Vidyalayas
 (KV) and Jawahar Navodaya Vidyalayas (JNV) in districts that are not covered in Manipur especially in outer Manipur;
- (b) if so, the details thereof; and
- (c) the time by which these schools are likely to be sanctioned and established?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) to (c) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. KVs are not set-up district-wise. 07 KVs are functional at present in the State of Manipur. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, committing resources for setting up a new KV. The proposals received from various sponsoring authorities found fulfilling the mandatory pre-requisites for opening of new KVs have to compete with other such proposals under the "Challenge Method" and also subject to approval of the competent authority.

The Navodaya Vidyalaya Scheme envisages opening of one JNV in each district of the country. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of new JNV depends on the availability of funds and approval by the competent authority. All the districts (as on 31st May, 2014) of the States / UTs, including all the 09 districts of Manipur, which have accepted the scheme, have been covered under this Scheme. A total of 11 JNVs have been set up, including two additional JNVs in Ukhrul and Senapati districts, as a special case, in the State of Manipur.
